



VEERESH H.V.R

ADVOCATE | KAR - 1207 - 2020
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LANGUAGES

(BASED ON 'ILR' PROFICIENCY LEVELS)

- KANNADA (5)
- ENGLISH (4)
- TELUGU (3)
- TAMIL (2)
- HINDI (1)

SKILLS

- Legal interpretation
- Legal Scrutiny Report
- Legal Counseling
- Evidence analysis
- Oral Arguments
- Legal drafting
- Courtroom process
- Real Estate analysis
- Legal research
- Legal strategy
- Client Management

LinkedIn



EXPERIENCE

Legal Associate • NK LAW ASSOCIATES

• November 2021 – December 2022

Directed and supported office Associates with legal drafting, legal strategies, Legal scrutiny report, interpretation of law for potential outcomes of legal matters and counseled clients on minimizing risk exposure under the Guidance of *Sr. Adv. V. J. Narayan Kumar & Adv. N. Praveen Kumar*.

Legal Associate • Sr. Adv. H. MOHAN KUMAR, HIGH COURT OF KARNATAKA

• August 2021 – November 2021

Handled office scheduling, notes for deadlines, court hearings date, summarizing documents, identified relevant legal articles and law to use for legal proceedings in High Court of Karnataka, City Civil courts, District Courts and tribunals (KSAT/ KAT/ DRT) under the Guidance of *Sr. Adv. H. Mohan Kumar & Adv. Sanjaya*.

VOLUNTEER • Market Researcher, Coordination & Promotion Head

Hope Unlimited NGO, Chennai • March 2017 – Present

EDUCATION

LL.M • 2021 • School of Law, Christ University Bangalore

Master of Laws in Corporate and Commercial Law.

Thesis – A critical analysis of Legal aspects relating to Digital Signature authentication in E-commerce transactions.

BBA., LL.B. (Hons.) • 2020 • School of Law, VIT University Chennai

Bachelor of Business Administration & Bachelor of Legislative Law.

Dissertation – Essential legislation in relation in Human Resource (HR) Manager in India.

INTERESTS

Real Estate Law, Negotiable Instruments Law, Family Law, Property Law, Arbitration, Scrutiny Report, RERA.